NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/123/2016

NAME OF THE PETITIONER(S)

: V. Janardhanan & 2 others

NAME OF THE RESPONDENT(S)

: Signals and Systems (India) Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Archana Por Thonizambale Kann 2. B. Dhanaraj –

<u>ORDER</u>

Shri B Dhanaraj, counsel for petitioner present and filed an application seeking leave of this Tribunal to receive rejoinder and served a copy of the same to the other side. Ms Archana, counsel for respondents present and sought time to file reply. Time extended at request to file reply with a direction to serve a copy of the same to the other side prior to the next date of hearing. Put up on $\underline{06.04.2017}$ at 10.30 A.M.

(Ch. Md. Sharief Tai Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)